

Shri Ram Krishna Gupta: In the statement I find that preliminary discussions on the plan have been held with the concerned authorities. May I know what is the result of the discussions?

Shri Hathi: The committee which has been appointed is preparing a plan. I have not got the results. They have not yet prepared the plan.

Shri D. C. Sharma: May I know if the Pakistan authorities are raising some objection to the construction of this canal project and, if so, what is the nature of that objection?

Shri Hathi: This question does not relate to those aspects raised by the hon Member. This question relates to the preparation of a master plan for the area.

Sardar Iqbal Singh: May I know whether any master plan has also been finalised for the construction of the main canal?

Shri Hathi: We do not call that a master plan. That is a project report. That project report is completed. This relates to the development of the area which has to be fed by this canal.

Shri P. R. Patel: May I know whether the Rajasthan Canal is proposed to be connected with Kandla?

Shri Hathi: There is an idea of doing that.

Sardar Iqbal Singh: May I know whether in this master plan any area has been reserved for those persons who will be ousted from the Punjab region in the matter of construction of this canal in that area?

Shri Hathi: As the statement says, the master plan will take two or three years, but the preliminary plan is expected to be ready within the next six months. It is not yet ready.

माल डिब्बों का विषय जाना

* १३२४. श्री ए० ए० बाबुलाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि जिला गंगानगर में चौबरी चैतराम सामूहिक सहकारी समिति के नाम

से किसी व्यक्ति ने प्रथम प्राथमिकता प्राप्त कर साठ माल-डिब्बों प्राप्त करके मार्केटिंग कायदा उठाया जबकि उक्त समिति ने कतना प्रयास नहीं पैदा किया था जिसके लिये साठ माल डिब्बों की आवश्यकता हो ?

रेलवे उपमंत्री (श्री ए० ए० रामस्वामी).
१-६-५६ से २४-६-५६ की अवधि में श्री गंगानगर जिले की चौबरी चैतराम सामूहिक सहकारी समिति ने तरजीही बालायात अनुसूची (Preferential Traffic schedule) के अग्रता वर्ग 'सी' (priority class 'C') में मीटर लाइन के ३४ माल-डिब्बों में चना लादा था।

सरकार को इस बात की जानकारी नहीं है कि गंगानगर जिले के किसी आदमी ने इस सम्बन्ध में के नाम पर माल-डिब्बों लिये थे।

Shri Surendranath Dwivedy: We do not understand it.

Mr Deputy-Speaker: If we do not allow him to make an attempt, how can we promote Hindi?

Shri Surendranath Dwivedy: If he cannot read, let him go to school.

Shri C. K. Bhattacharya: May I make a suggestion? In such cases, the answer may be drafted in Hindi, not in the Devanagari script but in the Tamil script.

Mr Deputy-Speaker: He may read it in English.

Shri S. V. Ramaswamy: Fortunately I know Devanagari and therefore I am reading it as given in the Devanagari script.

Mr Deputy-Speaker: He will read the answer in English.

[Shri S. V. Ramaswamy 34 Metre Gauge Wagon-loads of gram were loaded by Chaudhary Chetram Samuhik Sahakari Samiti of District Sriganganagar during the period 1-6-1955 to 24-6-1955 in priority class 'C' of the Preferential Traffic Schedule.

Government are not aware that some person in District Ganganagar secured wagons in the name of the said Samiti.]

श्री ए० सा० बाकपाल : उपाध्यक्ष महोदय, मेरा सवाल हिन्दी में था और मैं चाहता हूँ कि मुझे उसका उत्तर हिन्दी में दिया जाये।

उपाध्यक्ष महोदय . चूँकि वह हिन्दी पढ़ नहीं सकते हैं, इस वास्ते तो माननीय सदस्यों ने ऐतराज किया है और कहा है कि अंग्रेजी में पढ़ दें।

उन्होंने अपने उत्तर में कहा है कि सरकार को इस बात की जानकारी नहीं है कि वहाँ पर किसी आदमी ने इस समिति के नाम पर माल डिब्बे लिये थे।

श्री ए० सा० बाकपाल : मैं जानना चाहता हूँ कि क्या गवर्नमेंट को पता है कि वहाँ पर दलाल चलते फिरते हैं और लोगों को माल-डिब्बे देकर नाजायज फायदा उठाते हैं और साथ ही यह कहाँ तक ठीक है कि सहकारी संस्थाओं की अपेक्षा माल गाड़ी के डिब्बे वितरण करने में व्यक्तिगत फर्मों का अधिक ध्यान रखा जाता है ?

Shri S. V. Ramaswamy: As I said, we have no information that there was such a thing at all

Misappropriation of Railway Funds

*1325. Shrimati Mafida Ahmed: Will the Minister of Railways be pleased to state-

(a) whether it is a fact that a Railway official of the Eastern Railway posted at Bandel station has misappropriated a sum of rupees three lakhs, and

(b) if so, what steps have been taken against that official?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Misappropriation of a sum of Rs. 54,514.50 nP. has so far been revealed as a result of a Fact Finding Enquiry. Six Railway employees are suspected to be involved in this fraud

(b) Disciplinary action has been initiated against these six officials

who have since been placed under suspension.

Shrimati Mafida Ahmed: May I know the means adopted by the officers to misappropriate this huge amount?

Shri Shahnawaz Khan: They were making fictitious payments on false thumb impressions.

Mr. Deputy-Speaker: The hon. Member wanted to know the measures adopted

Shri Shahnawaz Khan: The measures adopted were, the same person was putting on his thumb impression over and over again.

Mr. Deputy-Speaker: Not the measures adopted by them but the measures that the Government have adopted. What is the *modus operandi*?

Shri Shahnawaz Khan: She wanted to know the *modus operandi* followed by the accused officers

Shri Raghunath Singh: May I know when this case was detected and whether the police was informed or not? Or, is it only after the investigation that a case was launched?

Shri Shahnawaz Khan: The information came to us on the 24th June. Departmental enquiries were immediately initiated and action is being taken. As soon as the departmental action is finalised, we propose to hand over the case to the SPE.

Shri S. M. Banerjee: May I know since how long this misappropriation was going on and the number of men who are involved, and whether some of them belong to Class II or Class I service?